

**GOVERNMENT OF INDIA  
HOME AFFAIRS  
LOK SABHA**

UNSTARRED QUESTION NO:1260  
ANSWERED ON:03.03.2015  
DEPENDENTS OF INCARCERATED PERSONS  
De(Nag) Dr. (Smt.) Ratna

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether the Government is aware that the dependents of incarcerated persons suffer a large punishment of economic deprivation and social ostracism;
- (b) if so, whether the Government proposes to bring out a scheme to provide relief both financially and socially to the dependents of imprisoned persons; and
- (c) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI HARIBHAI PARATHIBHAI CHAUDHARY)

(a) to (c): "Prisons" is a State subject as per Entry 4 of List II of the Seventh Schedule to the Constitution of India. Therefore, the administration and management of prisons is primarily the responsibility of the State Governments. No information is maintained centrally in this regard.